

### Privileges Motion against Sh. Kuldip Sharma, MLA

<b>Motion moved by/Date of motion</b>	<b>Subject</b> <b>The following Privilege Motion has been referred by the House to the Committee of Privileges.</b>	<b>Date of Statement of Sh. Kuldip Sharma, MLA on the Floor of the House.</b>
Shri Gyan Chand Gupta, MLA on 07 <sup>th</sup> March, 2017	Regarding levelling allegations by Sh. Kuldip Sharma, MLA against such persons who are doing illegal mining under patronage of State Government. These are government functionaries. There is not any such area in the State where the illegal mining is not doing. These people are sitting in the House who are doing such illegal mining. When he asked to mention the names of those persons then he expressed his inability to declare their names. Therefore, he has misled the House. The matter was referred by the House to the Committee of Privileges on 07 <sup>th</sup> March, 2017	07 <sup>th</sup> March, 2017